

(54)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

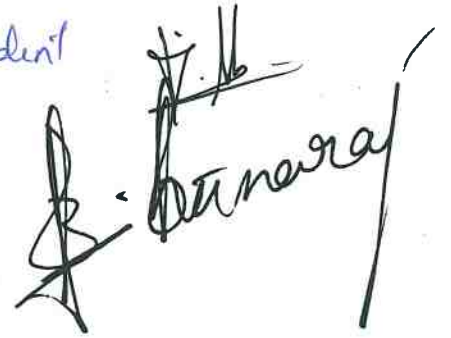
APPLICATION NUMBER :
PETITION NUMBER : CP/1041/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : BREEZE ORCHARDS PVT LTD & 6 OTHERS
UNDER SECTION : 59 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Jayesh B Dolia
V. P. Mohammed Main
No/s Ayar d Dolia
Adv. B. Shanaray

1st Respondent

Counsel for R2



ANOGH SIMHA N.S
for M. Sricharan
Ranganajan

Counsel for
petitioner



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ORDER

Ld. Counsel for the parties are present. In relation to the main CP as well as connected Application which have been filed, we direct the Applicant to file an Affidavit of service along with proof of dispatch, tracking report evidencing the actual service of the notice of this Application upon the respective Respondents impleaded in the main CP as well as in the Application respectively in tandem with the Registry and the Bench Officer of Court No.1. Let the same be done within one week from today. Upon service being completed the matter will be heard further. Post this matter on **12.12.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS